(d) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPTT. OF EDUCATION AND DEPTT. OF CULTURE) (KUMARI SELJA): (a) and (b) Yes, Sir. The University Grants Commission have conveyed that they agree, in principle, to the idea of setting up of non-Government self-financing private universities, subject to interalia following safeguards:

- (i) there should be a Central Act for the setting up of privately-financed Universities;
- (ii) such universities should function as institutions of excellence and there should be a proper mechanism for the accreditation and academic audit:
- (iii) self-financing private universities should be single campus and multi-faculty universities (including Faculties of Arts and Social Sciences):
- (iv) admission to such Universities should be on the basis of merit with at least 50% seats being filled by Indian students. Reservation for a dmission of students should be as per the prescribed policy of the Government; and
- (v) there should be no assistance from the Government/UGC or such privately financed universities.
- (c) and (d) The Government has not taken a final view in this regard.

## Rural Sports Talent in Andura Pradesh

- 624. SHRI YERRA NARAYA-NASWAMY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) whether any effort has been made by the Sports Authority of India to select rural talent in Andhra Pradesh;
- (b) if so, what are the details of such efforts;
- (c) whether any assistance will be given to Zilla Parishads by Sports

Authority of India, 3 to encourage building up of infrastructure in district level towns; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS (SHRI MUKUL WASNIK): (a) Yes, Sir.

- (b) The Sports Authority of India has schemes which cater to the needs of Rural Talent. These schemes are Sports Project Development Area, Special Area Games and Army Boys Sports Companies underw hich talent is scouted on the basis of their potential through Battery of Tests. So far the Sports Authority of India has established S.P.D.A. Centre at Eluru, Nizamabad and Kurnool. The Army Boys Sports Company at the Regimental Centre Hyderabad also has predominantly rural talent under training. Efforts are also being made to scout archery talent from rural area of Andhra Pradesh.
- (c) No, Sir. However applications for assistance are considered by the Department of Youth Affairs and Sports under its Scheme of Grants for creation of sports infrastructure.
  - (d) Does not arise.

## Kendriya Vidyalaya Syllabus in Private Schools

- 625. SHRI V. HANUMANTHA RAO: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) whether there is any proposal to encourage private educational institutions of high calibre to set up schools following the Kendriya Vidyalaya syllabus;
- (b) if so, the details thereof; and

(c) if not, how does Government propose to help the public who are not working in Government sector with transferable jobs?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPTT. OF EDUCATION AND DEPTT. OF CULTURE) (KUMARI SELJA): (a) and (b) No, Sir.

(c) The Kendriya Vidyalayas located all over the country are affiliated to the Central Board of Secondary Education (CBSE) and they follow the CBSE syllabi for Secondary and Higher Secondary stages. Similarly, a large number of privately managed schools affiliated to the CBSE functioning in different States/UTs of the country are also following the same syllabi. On their transfer, the employees of the non-Government Sector can seek admission of their children in the CBSE affiliated schools, if they so like.

## Preparation for Olympics

- 625. SHRI V. HANUMAN-THA RAO: Will the Minister of HUMAN RESOURCE DEVELOP-MENT be pleased to state:
- (a) whether Government proposes to set up a task force to prepare for the forthcoming Olympics;
  - (b) if so, the details thereof;
- (c) which events have been selected for India to make a serious effort; and
- (d) whether the Sports Authority has been involved in the work for preparation for the Olympics?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) (SHRI MUKUL WASNIK): (a) and (b) There is no proposal at present to set up a task force to prepare for the forthcoming Olympic Games.

- A Monitoring Committee of eminent sportspersons to monitor the preparations of national teams up to the Olympic games has already been constituted.
- (c) The events in which India would participate in the forthcoming Olympic Games are yet to be decided.
  - (d) Yes Sir.

## Construction of Olympic Standard Swimming Pool in States.

- 627. SHRI V. HANUMANTHA
  RAO: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) whether the Sports Authority of India will embark on a programme to construct Olympic Standard Swimming Pools in all State Capitals; and
- (b) what steps are proposed to encourage talent in water sports like Swimming?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) SHRI MUKUL WASNIK (a) No, Sir. There is no such scheme under consideration of the Sports Authority of India. However under the scheme of grants for creation of Governments Infrastructure Funds are being provided to State Governments for construction of Olympic Standard pools.

(b) Sports Authority of India already operates various schemes like National Sports Talent Contest, Sports Project Development Area, Army Boys Sports Companies and Sports Hostels through which talent is nurtured and encouraged in various sports disciplines including Swimming. In addition swimmers who have excelled at the national level are being trained in the national coaching camps organised by Sports Authority of India in coordination with the National Sporting Organisation.